

promotion of investment opportunities in the upstream sector, institution building etc.

Crisis of Power in Andhra Pradesh

6132. SHRI P.V. RAJESHWAR RAO : Will the PRIME MINISTER be pleased to state :

(a) whether some new power projects have been set-up in Andhra Pradesh during the last one year;

(b) if so, the details thereof;

(c) if not, whether some proposals are pending for clearance with the CEA;

(d) whether the Government propose to set-up some power projects in the private sector on the pattern of 'Dabhol' in Andhra Pradesh; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) and (b) The details of capacity addition in Andhra Pradesh during 1996-97 are given below :

Sl. No.	Name of Project	Capacity (MW)
1.	Kothagudem (T)	250
2.	Jegurupadu CCGT (T)	3 x 52.8
3.	Godavari GT	2 x 47

(c) As on date, one project proposal of Andhra Pradesh viz. Ramagundam Extension Thermal Power Project (M/s BPL Power Projects (AP) Ltd.) of 2 x 260 MW is under examination in the Central Electricity Authority for techno-economic clearance.

(d) and (e) Jegurupadu CCGT (216 MW) by M/s. GVK Industries and Vishakhapatnam Thermal Plant (1040 MW) by M/s Hinduja National Power Corporation Ltd. in Andhra Pradesh have been structured on the basis of counter guarantee by Government of India.

Enron

6133 SHRI S.D.N.R. WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) whether proposal from US based Company Enron, to set up a Power generating station in Karnataka was under the consideration of the Government;

(b) if so, the details thereof;

(c) the location, cost, capacity, share equity etc. of the proposed power project; and

(d) the decision taken by the Government for early commencing of the project ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) No, Sir.

(b) to (d) Does not arise.

Ban on Recruitment

6134. PROF. P.J. KURIEN: Will the PRIME MINISTER be pleased to state :

(a) whether a ban was imposed on fresh recruitment of Government employees at certain levels;

(b) if so, the period during which the ban has been in operation;

(c) the total saving achieved due to this measure; and

(d) whether the Government propose to lift this ban ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) Government have not issued any general orders putting a total ban on recruitment for Government jobs.

(b) to (d) In view of (a) above, question does not arise.

Indian Ocean Rim

6135. SHRI MUKHTAR ANIS :

SHRI K.P. SINGH DEO:

SHRIMATI VASUNDHARA RAJE :

SHRI SURESH KALMADI :

DR. T. SUBBARAMI REDDY :

SHRI SONTOSH MOHAN DEV :

SHRI DILEEP SANGHANI :

SHRI G.A. CHARAN REDDY :

SHRI GORDHANBHAI JAVIA :

SHRI R. SAMBASIVA RAO :

Will the PRIME MINISTER be pleased to state :

(a) whether the Indian Ocean Prime Countries have decided to form an association;

(b) if so, the objectives and purpose of the association;

(c) the names of member States and the seat of the association;

(d) the role that India would like to play in promoting the objectives of the association;

(e) whether the making of Indian Ocean Rim may have any adverse effect on Regional grouping like SAARC; and